

(c) and (d) A few repatriated Indian Prisoners of War have complained that treatment meted out to them at the time of capture was harsh. They have complained of torture and neglect of their injuries.

Number of Scheduled Castes & Scheduled Tribes Employees Vis-a-Vis others in the Ministry of Petroleum and Chemicals

7633 SHRI AMBESH Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the number of Class I, II, III and IV Officers in his Ministry and Departments/Offices and the number of Scheduled Castes and Scheduled Tribes employees in each category?

THE MINISTER OF LAW AND JUSTICE & PETROLEUM AND CHEMICALS (SHRI H R GOKHALE) Particulars in respect of the Ministry are as follows

As on 1-1-1972

Class of Post	No of Officers	No of Scheduled Castes, Scheduled Tribes Employees
Class I	33	2
Class II	125	6
Class III	85	9
Class IV	69	21

There are no attached or subordinate offices under this Ministry

Special Accommodation in States to Cover Gap in Resources

764 SHRI D D DESAI Will the Minister of FINANCE be pleased to state

(a) the State-wise and year-wise figures of special accommodation provided to the various State Governments from 1969-70 to 1971-72,

(b) what is the amount of special accommodation, State-wise, proposed to be given to the different States during 1972-73 and 1973-74, and

(c) what is the basis on which such special accommodation is granted by the Government of India to the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) (a) A Statement is attached

(b) and (c) Special accommodation (by way of loans) is given to those States which in the assessment of the Planning Commission, had incalculable gaps in resources during the Fourth Plan period. The quantum of special accommodation to be given to such States each year is fixed after taking into account the recommendations of the Fifth Finance Commission and the assessment of the Planning Commission in regard to unavoidable non Plan commitments, the scope of economies in non Plan expenditure, the efforts made to improve revenue and tax collections and mobilisation of other normal budgetary resources by the State Governments concerned. For 1972-73 and 1973-74 this assessment has not yet been finalised.

Statement

State	(Rs Crores)			
	1969-70	1970-71	1971-72*	Total
1	2	3	4	5
1 Andhra Pradesh	21.71	24.82	—	46.53
2 Assam	48.54	25.41	16.49	90.44

*Provisional